

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1052
TO BE ANSWERED ON 10.02.2022**

HURDLES IN REGISTERING AT E- SHRAM PORTAL

1052. SHRI DEREK O' BRIEN:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has a plan to aid the registration process of those unorganized workers who are required to self e-register on the e-Shram portal but may not have the resources or technical know-how;**
- (b) if so, the details thereof and if not, the reasons therefor;**
- (c) whether Government plans to rectify the current process to include more employer participation considering that the self registration precludes employer participation and therefore might affect real time implementation of labour rights; and**
- (d) if so, the details thereof, and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (d): On 26.08.2021 Ministry of Labour & Employment has launched eSHRAM portal which is a National Database of the Unorganised Workers. The workers can easily get themselves registered on the portal through following three modes:-

- (i) Self registration**
- (ii) Through Common Service Centres (CSCs)**
- (iii) Through State Seva Kendras (SSKs).**

If an unorganised worker is not having resources or technical know-how for registration on the portal, he/she may get himself/herself registered on the portal through CSCs/SSKs.
